Fourteenth Loksabha

Session: 8 Date: 18-08-2006

Participants: Acharia Shri Basudeb

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Title: Rally by Central and State Government employees in Delhi in view of their various demands.

SHRI BASU DEB ACHARIA: Sir, I apologise. I will take only a minute.

The Confederation of Central Government employees and workers, All India State Government Employees Federation, State Teachers Federation of India, All India Universities and College Teachers Federation and All India Defence Employees Federation are jointly organising a march to Parliament demanding withdrawal of new Pension Scheme, privatisation of pension, downsizing of work force, outsourcing of Government function, ban on recruitment and privatisation.

Sir, the Government has announced constitution of Sixth Pay Commission. Last time, when the Fifth Pay Commission was announced, the Government had also announced the Interim Relief but this tine, in spite of the specific recommendation made by the Fifth Pay Commission, the Government has not decided on the Interim Relief. Now they are demanding Rs.1000 as an Interim Relief pending finalisation of their pay revision and also the effective date, as recommended by the Fifth Pay Commission, should be 1.1.2006.

I demand that the Government should consider the genuine demand of the Central Government employees and other employees and workers of our country with regard to the only social security which is today available and also the new Pension Scheme should be withdrawn.... (*Interruptions*)

MR. SPEAKER: Shri Salim, you have not given any notice[R27].

श्री गिरधारी लाल भार्गव (जयपूर) : अध्यक्ष महोदय, एक छोटी सी प्रार्थना कर रहा हं...(व्यवधान)

श्री इलियास आज़मी (शाहाबाद) : अध्यक्ष महोदय, मेरा भी एक महत्वपूर्ण मुद्दा है...(व्यवधान)

MR. SPEAKER: It is too late for the day.

... (Interruptions)

श्री इलियास आज़मी : अध्यक्ष महोदय, मैं माफी भी मांग चुका हं...(व्यवधान)

अध्यक्ष महोदय : आप एसोसिएट कर दीजिए। आपका विाय हो चुका है क्योंकि आपका नाम आपकी अनुपस्थिति में बोल दिया गया है।

...(व्यवधान)